

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 271 of 2013

Dated : 5th August, 2015

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission**

....Respondent(s)

ORDER

Bench not assembled today.

Appeal is posted for further hearing on **20th August, 2015.**

Court Master

rkt